

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1189
TO BE ANSWERED ON 10.02.2020**

SOCIAL SECURITY TO CONTRACT WORKERS

1189. SHRI G.M. SIDDESHWAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the steps taken to provide social security to contract workers/labourers across the country so that their sense of insecurity could be mitigated;**
- (b) if so, the details thereof along with the progress made in this regard; and**
- (c) whether the Ministry has any data regarding the number of contract workers/labourers in the country and if so, the details thereof, State/UT-wise?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): The Government is implementing various Acts and Schemes to provide social security and welfare benefits to workers including contract workers/labourers, both in the organised and unorganised sector. The social security to the workers in the organized sector is provided mainly through the Employees' State Insurance Act, 1948, the Employees' Provident Funds & Miscellaneous Provisions Act, 1952, the Employee's Compensation Act, 1923, the Maternity Benefit Act, 1961 and the Payment of Gratuity Act, 1972 etc. as per their eligibility.

Contd..2/-

For workers in the unorganised sector, the Central Government is implementing Unorganised Workers' Social Security Act, 2008, to provide welfare schemes in matters relating to life and disability cover, health and maternity benefits, old age protection etc. Further, the converged scheme of Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) is being implemented to provide for life and disability cover to such workers, PM JAY (Ayushman Bharat) for health cover, Pradhan Mantri Shram Yogi Maan-Dhan Yojana for old age protection in the form of minimum assured monthly pension of Rs. 3,000/- on attaining the age of 60 years to workers having monthly income is Rs. 15,000/- or less and not a member of EPFO/ESIC/NPS. The recently launched Pradhan Mantri Shram Yogi Maan-Dhan Yojana is a contributory scheme wherein 50% of the monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government.

(c): The number of contract workers/labourers engaged during last three years in the Central sphere on the basis of licenses issued under the Contract Labour (Regulation and Abolition) Act, 1970, is given below:-

Year	Total no. of Contract Labour working in various Establishments under central sphere.
2017	1110603
2018	1178878
2019	1364377
